

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**A.B.A. No. 3069 of 2020**

-----

Badri Bhagat	...	Petitioner
	Versus	
The State of Jharkhand	...	Opposite Party

-----

**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

-----

For the Petitioner	: Ms. Stuti Sinha, Advocate
For the State	: Mr. Ravi Prakash, Spl. P.P.

-----

**Order No.02 Dated- 09.09.2020**

Heard the parties through video conferencing.  
Learned counsel for the petitioner prays for time.  
Prayer for time is allowed.  
List this case after four weeks.

**(Anil Kumar Choudhary, J.)**

Sonu/Gunjan-